

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No. 18375/2017

(Arising out of impugned final judgment and order dated 18-11-2016 in SA No. 448/1997 passed by the High Court of Judicature at Allahabad)

ALOK CHANDRA PAL (D) THR ITS LRS.

Petitioner(s)

VERSUS

CHANDAN SINGH (D) THR ITS LRS.

Respondent(s)

(IA No. 49564/2017 - EXEMPTION FROM FILING O.T.)

Date : 18-07-2023 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE J.K. MAHESHWARI
HON'BLE MR. JUSTICE K.V. VISWANATHAN

For Petitioner(s)

Mr. Shree Pal Singh, AOR

For Respondent(s)

Mr. Shoaib Khan, Adv.
Mr. Md. Farman, AOR
Mr. Salman Khan, Adv.
Mr. Abdul Karim Ansari, Adv.

UPON hearing the counsel the Court made the following
O R D E R

List after four weeks.

(NIDHI AHUJA)
AR-cum-PS

(VIRENDER SINGH)
BRANCH OFFICER